

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2427**  
ANSWERED ON 16<sup>TH</sup> MARCH, 2017

**ROAD ACCIDENT DATA**

2427. SHRI KODIKUNNIL SURESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the present system of recording data of accidents occurring on highways is inadequate ;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a) to (c) To review the existing road accident data collection / reporting format so as to make recording and reporting of road accident data more accurate, objective and ensuring coverage of all relevant information, a Committee was constituted consisting experts from Indian Institute of Technology (IIT), Delhi, IIT Kharagpur, World Health Organization (WHO), senior officers from Police and Transport Departments of States, Ministry of Health & Family Welfare and officers of the Ministry. The Committee has submitted its report. On the basis of the recommendations of the Committee, a revised uniform road accident recording and reporting format has been adopted.

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